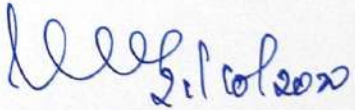


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 22.10.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>HEARING</u></p> <p>1) A.S.156/2019 and Connected matters</p> <p align="center"><u>ARGUMENTS</u></p> <p>2) A.S.128/2019 3) A.S.132/2019 4) A.S.133/2019</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.44/2015 2) S.C.109/2016 3) S.C.89/2017 4) S.C.158/2017 5) S.C.43/2018 6) S.C.7/2019 7) S.C.54/2019 9) S.C.286/2019 10)S.C.305/2019</p> <p align="center"><u>FDT</u></p> <p>11)S.C.264/2014</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1) R.A.162/2015 2) R.A.174/2020 3) R.A.29/2016 4) R.A.118/2020 5) M.A.62/2020</p> <p align="center"><u>ORDERS</u></p> <p>6) M.A.66/2020 7) M.A.64/2020</p>	<p align="center"><u>FDT</u></p> <p>1) S.C.77/2016</p> <p align="center"><u>HEARING</u></p> <p>2) CrI.Misc.1330/2020</p> <p align="center"><u>ORDERS</u></p> <p>3) CrI.Misc.1301/2020 4) CrI.Misc.1332/2020 5) CrI.Misc.1333/2020 6) CrI.Misc.1334/2020 7) CrI.Misc.1339/2020 8) CrI.Misc.1353/2020</p>



Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 22.10.2020 are posted to 12.11.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL
DISTRICT & SESSIONS JUDGE
Cause List Dated 22.10.2020**

<u>MORNING SESSION</u>	
1. REF. 24/2016 2. M.A.73/2017 3. A.A.11/2020 4. R.A.32/2020 5. R.A.133/2015 6. Crl.Mis.384/2018 7. Crl.A.35/2018 8.Crl.Mis.1061/2018 9. SC.87/2014 10. SC 133/2020	
<u>AFTERNOON SESSION</u>	
1. R.A.134/2015 2. R.A.18/2016 3. R.A.97/2017 4. R.A178/2017	

(Signature)
21/10/20

**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Addl. District & Session Court, Bengaluru Rural District, Cause List 22.10.2020.

1	SPL.C 40/2013 (HEARING)	
2	SPL.C 185/2017 (HEARING)	
3	SPL.C 398/2018 (HEARING)	
4	SPL.C 84/2019 (HEARING)	
5	SPL.C 198/2014 (Evidnce)	
6	SPL.C 55/2015 (Evidnce)	
7	SPL.C 31/2018 (Evidnce)	
8	CrI.Misc. 1306/2020 (Objection)	
9	CrI.Misc. 1324/2020 (Objection)	
10	CrI.Misc. 1368/2020 (Objection)	
11	SPL.C 129/2020 (Charge)	
12	SPL.C 219/2020 (Charge)	
13	SPL.C 456/2019 (HBC)	
14	SPL.C 47/2020 (FDT)	
15	SPL.C 165/2020 (FDT)	

16	CrI.Misc. 1302/2020 (ORDER)	
17	CrI.Misc. 1305/2020 (ORDER)	
18	SPL.C 202/2015 (JUDGEMENT)	
19	SPL.C(SC/ST Act 347/2011 (Evidnce)	
20	SPL.C(SC/ST Act 691/2011 (Evidnce)	
21	SPL.C 135/2012 (Evidnce)	
22	SPL.C(SC/ST Act 20/2012 (Evidnce)	
23	SPL.C 281/2012 (Evidnce)	
24	SPL.C 67/2014 (Evidnce)	
25	SPL.C 220/2016 (Evidnce)	
26	SPL.C 193/2019 (Evidnce)	
27	SPL.C 199/2019 (Evidnce)	
28	Cr No. 48/2020 (JC)	
29	Cr No. 202/2020 (JC)	
30	Cr No. 99/2020 (JC)	

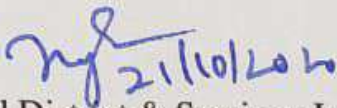
II Addl. District & Session Court, Bengaluru Rural District, Adjourned Cases 22.10.2020.

1	SPL.C(SC/ST Act 34/2012 (Evidence))	02-12-2020
2	SPL.C(SC/ST Act 28/2012 (Evidence))	02-12-2020
3	SPL.C(SC/ST Act 36/2012 (Evidence))	02-12-2020
4	SPL.C(SC/ST Act 116/2012 (Evidence))	02-12-2020
5	SC 193/2012 (Appointment of Special PP)	02-12-2020
6	SPL.C 137/2013 (Evidence)	10-12-2020
7	SPL.C 76/2014 (Evidence)	10-12-2020
8	SPL.C 126/2017 (Evidence)	10-12-2020
9	SPL.C 83/2018 (Evidence)	15-12-2020
10	SPL.C 201/2018 (Evidence)	15-12-2020
11	SPL.C 255/2018 (Evidence)	15-12-2020
12	SPL.C 259/2018 (Evidence)	15-12-2020
13	SPL.C 281/2018 (Evidence)	15-12-2020
14	SPL.C 318/2018 (Evidence)	15-12-2020
15	SPL.C 555/2018 (Evidence)	15-12-2020
16	SPL.C 203/2017 (Evidence)	16-12-2020
17	SPL.C 264/2017 (Evidence)	16-12-2020
18	SPL.C 391/2017 (Evidence)	16-12-2020
19	SPL.C 1/2018 (Evidence)	16-12-2020

20	SPL.C 36/2018 (Evidence)	16-12-2020
21	SPL.C 209/2019 (FDT)	18-12-2020
22	SPL.C 395/2019 (FDT)	18-12-2020
23	SPL.C 415/2019 (NBW Proclamation and attachment)	18-12-2020
24	CrI.Misc. 298/2019 (NOTICE)	20-01-2021
25	CrI.Misc. 299/2019 (NOTICE)	20-01-2021
26	CrI.Misc. 537/2019 (NOTICE)	20-01-2021
27	CrI.Misc. 541/2019 (NOTICE)	20-01-2021
28	CrI.Misc. 543/2019 (NOTICE)	20-01-2021
29	CrI.Misc. 1112/2019 (NOTICE)	20-01-2021
30	CrI.Misc. 1605/2019 (NOTICE)	20-01-2021
31	CrI.Misc. 1606/2019 (NOTICE)	20-01-2021
32	CrI.Misc. 1607/2019 (NOTICE)	20-01-2021
33	CrI.Misc. 1608/2019 (NOTICE)	20-01-2021
34	CrI.Misc. 1609/2019 (NOTICE)	20-01-2021
35	CrI.Misc. 1610/2019 (NOTICE)	20-01-2021
36	CrI.Misc. 1615/2019 (NOTICE)	20-01-2021
37	CrI.Misc. 2167/2019 (NOTICE)	20-01-2021

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 22-10-2020**


MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR STEPS</u> 1. R.A.108/2019</p> <p><u>NOTICE</u> 2. M.C.41/2020 3. R.A.36/2019 4. M.C.138/2020 5. M.A.55/2019 6. M.C.217/2020 7. R.A.220/2020</p> <p><u>FOR EVIDENCE</u> 8. M.C.261/2020</p> <p><u>FOR CROSS OF R.W.</u> 9. M.C.151/2020</p> <p><u>FOR JUDGMENT.</u> 10.R.A.17/2019</p>	<p><u>FOR EVIDENCE</u> 1. SC.86/2013 2. SC.4/2014 3. SC.10/2017 4. SC.49/2017</p> <p><u>FOR ORDER</u> 5. CRL.MISC. 1320/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR ARGUMENTS</u> 11. R.A.35/2019 12. R.A.78/2019</p> <p><u>CALL ON</u> 13. R.A.131/2019</p> <p><u>FOR OBJECTIONS</u> 14. M.C.154/2020</p> <p><u>FOR AWAIT MEDIATION REPORT</u> 15. M.C.110/2020</p> <p><u>FOR APPEARANCE OF PARTY</u> 16. M.C.218/2020</p>	<p><u>FOR SUMMONS</u> 6. SC.117/2020</p> <p><u>CALL ON</u> 7. CRL.R.P.66/2019</p> <p><u>FOR CHARGE</u> 8. SC.166/2019</p> <p><u>FOR HBC</u> 9. SC.239/2019</p> <p><u>FOR FDT</u> 10. SC.306/2018 11. SC.169/2019 12. SC.174/2019</p> <p><u>FOR OBJECTIONS</u> 13. CRL.MISC.1378/2020</p> <p><u>FOR OFFICE OBJECTION</u> 14. CRL.MISC.1369/2020</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
 2. Other cases listed on 22-10-2020 are posted to 11-11-2020

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL. DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 22/10/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u> 1) M.A.23/2014 2) P & SC 1/2015 3) R.A. 89/2015 4) R.A. 30/2016 5) R.A. 52/2017 6) R.A. 149/2017 7) R.A. 40/2018 8) R.A. 70/2018 9) R.A. 60/2019 10) R.A. 81/2019</p> <p><u>Amendment:</u> 1) R.A. 80/2017</p> <p><u>Compliance:</u> 1) M.C. 35/2020</p> <p><u>Further Evidence:</u> 1) M.C. 64/2020</p> <p><u>Evidence:</u> 1) SC 229/2012 2) SC 102/2013 3) SC 88/2020</p>	<p><u>ARGUMENTS:</u> 1) SC 54/2012 2) CrI.R.P. 55/2016 3) CrI.A 50/2019 4) CrI.A 65/2019 5) CrI.A 70/2019</p> <p><u>Further Arguments:</u> 1) R.A. 47/2016</p> <p><u>To hear:</u> 1) R.A. 82/2016 2) CrI.Misc. 1291/2020</p> <p><u>Objection:</u> 1) M.A. 36/2019 2) CrI.Misc. 1371/2020</p> <p><u>Order:</u> 1) SC 239/2014 2) CrI.Misc. 1352/2020</p> <p><u>Judgment:</u> 1) SC 82/2011 2) SC 349/2011</p>


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 22-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	R.A. 8/2018 (ARGUMENTS.) IA/1/2018		NAGARAJU, DEAD BY HIS LRS, SHANTAMMA Vs BISAPPA	SANJAY KUMAR
ARGUMENTS BY ADV. PLFFS.				
2	R.A. 102/2016 (ARGUMENTS.)		N.S.SUBRAMANYAM Vs NARASAPPA SINCE DECEASED BY HIS LRS 1 (a) GANGAMMA @ PAPA KKA	
3	R.A. 15/2016 (Objection) IA/1/2016		LAKSHMAMM, SINCE DEAD BY D. UMASHANKAR HER LRS Vs SUSHEELAMMA	
4	R.A. 178/2019 (Objection) IA/1/2019 IA/2/2019		MANGALAMMA Vs SHIVAMMA, DEAD BY LRS SHARADAMBIKA	GOVARDHANA V.S.
5	R.A. 213/2019 (Objection)		BISAPPA Vs NAGARAJU, DEAD BY LRS.SMT.SHANTAMMA	SANJAY KUMAR
6	Misc 6/2020 (Objection)		KEMPEGOWDA C. Vs THE CHIEF MANAGER	K.R. SATHISH
ARGUMENTS BY ADV. DEFTS.				
7	R.A. 152/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		JAGADAMMA Vs SAROJAMMA	JAYAPRAKASH
8	R.A. 185/2017 (JUDGEMENT) IA/1/2017 IA/2/2017		R SRINIVASA MURTHY Vs LATE S. RAMAIAH DEAD BY LRS R. HARISH	G.M.SREENIVASA REDDY
9	R.A. 133/2016 (Re-issue) IA/1/2016		H. SUSHILAMMA Vs MUNIYAPPA	THAMMAREDDY V.
Cases listed below are adjourned due to Covid 19				
10	R.A. 48/2016 (NOTICE)	22-01-2021	LAKSHMANA MURTHY Vs CHIKKAMUNIYAPPA	V. SHIVAKUMAR
11	M.A. 40/2016 (Await LCR) IA/1/2016	22-01-2021	MARAI AH Vs THE TAHSILDAR, NELAMANGALA TALUK	MAHESHA B.S.

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 22-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	R.A. 82/2018 (Await LCR) IA/1/2018	22-01-2021	NAZIA MOHAMED, ALL REP. BY GPA M.P.M. MOHAMED Vs THE STATE OF KARNATAKA, REP. BY CHIEF SECRETARY	R. SURENDRA
13	Misc 96/2015 (Await Notice) IA/1/2015	22-01-2021	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs GOVINDAIAH	M. V. KINI
14	Misc 145/2015 (Await Notice) IA/1/2015	22-01-2021	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETRENT AUTHORITY, NATIONAL HIGHWAYS AUTHORITY OF INDIA Vs MUNIYAPPA	M. V. KINI
15	R.A. 181/2019 (Await Notice) IA/1/2019	22-01-2021	PAVADA BASVANNA DEVARA MUTT, REP. BY SIDDALINGA SWAMY Vs MAHADEVA PRASAD H. P.	MANJUNATHA

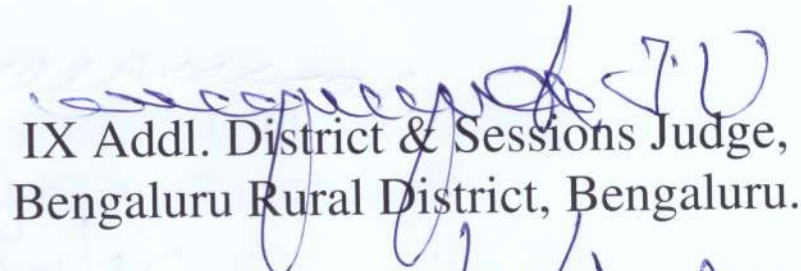
**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 22-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
SS TO WITNESSES				
1	SC 141/2018 (Evidnce)		KUMBALAGUDU POLICE STATION Vs A1. KRISHNA @ K.K.	
2	CRL.A 107/2018 (ARGUMENTS.) IA/1/2018		BHAGYAMMA. H. Vs BHARATHI	N R GIRISH AND S M N
3	SC 123/2015 (Evidnce)		MADANAYAKANAHALLI POLICE STATION Vs KUMAR T.	
4	SC 39/2016 (Evidnce)		HOSAKOTE POLICE STATION Vs A1. K. RAMESH	
5	SC 180/2016 (Evidnce)		VARTHUR POLICE STATION Vs A1. MUSTHAK KHAN	
6	SC 208/2017 (Evidnce)		SULIBELE POLICE STATION Vs A1. SRIMATHI BHAGYA	
7	CrI.Misc. 1290/2020 (ORDER)		MAHAMAD SALAMAN ALIAS SALMAN Vs NANDAGUDI POLICE STATION	M. V. MURTHY
8	CrI.Misc. 1322/2020 (ORDER)		CHANDRASHEKAR Vs THALAGHATTAPURA POLICE STATION	T. S. GURUNATH
9	SC 9/2017 (313 Statement)		MADANAYAKANAHALLI POLICE STATION Vs A1. SHIVAKUMAR @ SHIVU @ BROTHER SHIVU	
10	SC 347/2019 (FDT)		ELECTRONIC CITY POLICE STATION Vs A2. RAGHU	A

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 22-10-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	M.A.	7/2016
2	G & WC	5/2020
3	M.A.	11/2020
4	A.S.	52/2019
5	P & SC	23/2020
6	RA	13/2018
7	RA	1/2020
8	SC	148/2018
9	SC	119/2019
10	SC	266/2018
11	SC	356/2018
12	SC	33/2018
13	SC	33/2020
14	SC	100/2013
15	SC	118/2018



IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

22/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 22-10-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	R.A.	76/2016
2	R.A.	87/2016
3	R.A.	61/2017
4	R.A.	41/2020
5	R.A.	116/2016
6	R.A.	199/2016
7	R.A.	55/2018
8	CrI.A.	25/2020
9	CrI.A.	110/2019
10	CrI.A.	138/2018
11	CrI.A.	5/2019
12	CrI.A.	32/2019
13	CrI.A.	80/2019
14	CrI.A.	131/2019
15	CrI.A.	9/2020


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

21/10/2020